

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 808/2014

RAJESHWAR

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 14-06-2022 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MS. JUSTICE HIMA KOHLI
(VACATION BENCH)

For Appellant(s) Mr. Varinder Kumar Sharma, AOR

For Respondent(s) Mr. Ankur Prakash, AOR (Not Present)

UPON hearing the counsel the Court made the following
O R D E R

1. No one has appeared on behalf of the Respondent-State.
2. Learned counsel for the appellant is directed to inform the learned counsel for the Respondent-State for appearance in the matter on the next date of hearing.
3. List on 15.06.2022.

(MANISH ISSRANI)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER